COURT NO. 38

DIVISION BENCH-III

HON'BLE MR.JUSTICE YASHWANT VARMA

HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION | | |
|----------------|--|--|--|----------------------|--|--|
| FOR ADM | IISSION | | | | | |
| 204 | W.P.(C)-3078/2025 | MUDITA EXPRESS CARGO PRIVATE LIMITED V/s COMMISSIONER OF STATE GOODS AND SERVICE TAX DELHI & ORS. | s COMMISSIONER OF STATE GOODS AND SERVICE TAX DELHI | | | |
| | | OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM, DALIP210@GMAIL.COM)(9810371417)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNS UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) | RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM, DALIP210@GMAIL.COM)(9810371417)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, | | | |
| 205 | W.P.(C)-3106/2025 CM APPL. 14689/2025 | JAI INDUSTRIES THROUGH ITS PROPRIETOR MOHAMMAD SALMAN V/s GOVT. OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS. | SALMAN V/s GOVT. OF NCT OF DELHI THROUGH CHIEF SECRETARY & | | | |
| | | SANTOSH KUMAR TRIPATHI, UNION OF INDIA, CTT | M.A. ANSARI , TABBASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, CTT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, | | | |

COURT NO. 42
DIVISION BENCH- IV
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

NOTE: ALL THE COUNSELS/LITIGANTS ARE INFORMED THAT W.E.F 3RD FEBRUARY, 2025, THE COURT SHALL TAKE UP THE MATTERS IN THE FOLLOWING MANNER.

- 1. ON MONDAY, TUESDAY AND FRIDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CRIMINAL SIDE SHALL BE TAKEN UP.
- 2. ON WEDNESDAY AND THURSDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CIVIL/TAX SIDE SHALL BE TAKEN UP.

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NOTE: Counsels and Litigants may send their apperances through the following link/form. This form shall be available during Court hearing days from 09:00 A.M - 04:30 P.M..

https://forms.gle/LszUZHy9YMBfTrAu7

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|----------------|---|------------|---------------|-------------------|
| FOR FINAL | L HEARING (CONNECTED) | | | |
| 40 | W.P.(C)-4792/2011 | | | |
| | OTHER DETAILS OF ADVOCATES: VIVEK KUMAR GOYAL(VIVEKGOYALCGSC@GMAIL.COM)(9810373320)(PETITIONER) | | | |

COURT NO. 04
DIVISION BENCH-V
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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dhc.court2102@gmail.com

All counsels are requested to send their appearance through this form.

https://forms.gle/klo4ruPqPt5hgFQJ9

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM. Counsels are requested to fill this form only once.

The first submission shall be treated as final.

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|----------------|--|---|---|-----------------------------|
| FRESH M | IATTERS & APPLICATIONS | 1 | | 1 |
| 81 | LPA-196/2025 CM APPL. 15357/2025 CM APPL. 15358/2025 | DAYA NAND V/s GOVT OF NCT OF DELHI AND ANR | RAJIV AGARWAL | |
| | | OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL (RAJIVAGGL@YAHOO.COM) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.G SANGEETA BHARTI(SANGEETABHARTI@GMA | COM)(0)(RESPONDENT) | |
| 82 | MAT.APP.(F.C.)-104/2025 CM APPL. 15215/2025 | NISHTHA JAIN V/s ARPIT GOYAL & ORS. | SEEMA SETH | SUBJECT TO OFFICE OBJECTION |
| | | OTHER DETAILS OF ADVOCATES: SEEMA SETH(SEEMA.SETH.ADVOCATE@GMA FKJLEGAL(FKJLEGAL@GMAIL.COM)(0)(RESPO | | |
| 83 | W.P.(C)-3233/2025 | PANKAJ KUMAR YADAV V/s UNION OF INDIA & ORS. | SUBJECT TO OFFICE OBJECTION | |
| | | OTHER DETAILS OF ADVOCATES: AJAY BANSAL, GAURAV YADAVA, VEENA BANSAL(GYLAWOFFICE307@GMAIL.COM)(95 UNION OF INDIA, CISF(UOIDHC@GMAIL.COM ASPU@CISF.GOV.IN)(1123384193)(RESPONDI TINSUKIA(DC.TINSUKIA@NIC.IN)(0)(RESPOND | | |
| AFTER N | OTICE MISC. MATTERS | | | |
| 84 | MAT.APP.(F.C.)-98/2025 CM APPL. 13630/2025 | NTTESH ARORA V/s ISHA ARORA | SHASHI SHANKER | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 85 | W.P.(C)-6460/2019 | RAJ KUMARI V/s UNION OF INIDA & ANR | MONICA KAPOOR | |
| | | OTHER DETAILS OF ADVOCATES: MONICA KAPOOR()(9810099066)(PETITIONER | OTHER DETAILS OF ADVOCATES: MONICA KAPOOR()(9810099066)(PETITIONER) | |
| 86 | W.P.(C)-1915/2024 | VIVEK SHARMA V/s UNION PUBLIC SERVICE COMMISSION & ORS. | VIBHA MAHAJAN SETH, ANIRUDH DUSAJ, JASMINE DAMKEWALA | |
| | | OTHER DETAILS OF ADVOCATES: VIBHA MAHAJAN SETH(VIBBSMJ@YAHOO.CC NARESH KAUSHIK(NARESHKAUSHIK9@GMAI | | |

| | | UNION OF INDIA(UOIDHC@GMAIL.COM)()() ANIRUDH DUSAJ(ANIRUDHDUSAJ@GMAIL JASMINE DAMKEWALA(JASMINE_DAMKEWALA@HC | .COM)(9871139344)(PETITIONER) | |
|---------|---|---|---|--|
| 87 | W.P.(C)-9608/2024 CM APPL. 39429/2024 | SH. DHEERAJ VATS V/s COMMISSIONER OF DELHI POLICE & AN | BIR SINGH RANA NR. | |
| | | OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN KAUSHIK AND VINA MUDGAL(BHARAT3910@GMAIL.COM)(989 GNCTD (SCSERVICESGNCTD@GMAIL.COM) | | |
| FOR DIS | POSAL | | | |
| 88 | LPA-103/2025 CM APPL. 8275/2025 | KERALA EDUCATION SOCIETY SENIOR SECONDARY SCHOOL AND ANR V/s DIRECTORATE OF EDUCATION | VARUN MUDGAL | |
| | | OTHER DETAILS OF ADVOCATES: VARUN MUDGAL, SACHIN SINGH DALAL(ADVOCATEASHWINROMY@GMAIL. AVINSH(AVNISH@AHLAWATASSOCIATES.II GNCTD(STANDINGCOUNSELGNCTD@GMAI | N)(0)(RESPONDENT) | |
| 89 | W.P.(C)-9089/2019 | MS. KAMLESH V/s NEW DELHI MUNICIPAL COUNCIL | ANINDITA PUJARI, SHAILESHWAR YADAV | |
| | | OTHER DETAILS OF ADVOCATES: ANINDITA PUJARI()(9810411772)(PETITION SHAILESHWAR YADAV(SHAILESHWARYADAV21@OUTLOO SHAILESHWAR YADAV(SHAILESHWARYADAV21@OUTLOO | | |
| 90 | W.P.(C)-12420/2024 CM APPL. 51665/2024 CM APPL. 70891/2024 CM APPL. 70892/2024 | UNION OF INDIA AND ORS V/s BIMLA DEVI | PIYUSH GAUR, RANJIT SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: PIYUSH GAUR(PIYUSHSRPC@GMAIL.COM)(BIMLA DEVI()(9625220449)(RESPONDENT) RANJIT SHARMA(ADVRANJITSHARMA2013@GMAIABHISHEK(ADVABHISHEKOFFICE@GMAIL.C | IL.COM)(9818493174)(PETITIONER) | |
| END OF | THE BOARD/FOR DISPOSAL MAT | TERS | | |
| 91 | W.P.(C)-2054/2012 WITH W.P.(C) 3213/2012 | DELHI JAL BOARD V/s CHANDRASEKHAR & ORS | SURESH TRIPATHY, HARISH MEHRA, SUMEET PUSHKARNA, RAJAT RAJORIA, SANJAY KUMAR PATHAK, KUNAL ANAND | |
| | | OTHER DETAILS OF ADVOCATES: RAJAT RAJORIA(JSM.RAJAT@GMAIL.COM) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM) KUNAL ANAND(OFFICE@MARKLEGAL.CO.II | COM)(9910770311)(RESPONDENT) | |
| 92 | W.P.(C)-3213/2012 | PYARE LAL MEENA V/s UNION OF INDIA THROUGH CEO , DELH JAL BOARD AND ORS | SATYAJIT A.DESAI, SUMIT CHANDER, SUMEET PUSHKARNA, SANJAY KUMAR PATHAK | |
| | | OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL. | COM)(9910770311)(PETITIONER) | |

NOTE: CM APPL.15426/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -17356/2024 LISTED AT ITEM NO.07

COURT NO. 05 DIVISION BENCH-VI HON'BLE MR.JUSTICE C.HARI SHANKAR HON'BLE MR. JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [Cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in. The compilations should be

indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [Cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in. or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: REGULAR MATTTERS WILL BE TAKEN UP AS SOON AS THE MISCELLANEOUS BOARD IS OVER.

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION | | |
|----------------|--|---|--|-------------------|--|--|
| FOR ADM | IISSION | | | | | |
| 33 | W.P.(C)-17906/2024 | SATYENDRA KUMAR SHUKLA V/s UNION OF INDIA & ORS. | NEERAJ KUMAR SHARMA | | | |
| | | · · · · · · · · · · · · · · · · · · · | OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR SHARMA(ADV.NK15@GMAIL.COM)(9870362478)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) | | | |
| FOR DISP | OSAL | | | | | |
| 34 | EFA(COMM)-2/2025 CM APPL. 5255/2025 CM APPL. 9172/2025 | SUNDARAM FINANCE LTD V/s MOHIT VERMA & ORS. | NIKHIL SWAMI, PRADEEP KATARIA | | | |
| | | OTHER DETAILS OF ADVOCATES: NIKHIL SWAMI AND MS. DIVYA SWAMI(OFFICE@SWAMIASSOCIATES.ORG)(88007 MOHIT VERMA(MOHIT.VERMA209@GMAIL.COM PRADEEP KATARIA(DHAMMAJURIS@GMAIL.COM |)(0)(RESPONDENT) | | | |
| PART-HEA | ARD MATTERS | | | | | |
| 35 | W.P.(C)-1265/2018 CM APPL. 9919/2025 WITH W.P.(C) 5221/2018 W.P.(C) 10928/2019 W.P.(C) 4705/2018 | GOVT. OF NCT OF DELHI AND ANR V/s DE. YOGINDER GUPTA AND ANR. | SANJAY DEWAN, RAJIV AGARWAL, MISHA ROHATGI MOHTA, JAIDEEP SINGH, ANKUR CHHIBBER, RAJIV AGARWAL | | | |
| | | OTHER DETAILS OF ADVOCATES: SANJAY DEWAN()(9811036782)(PETITIONER) RAJIV AGARWAL (RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) SANJAY (SANJAYDEWANADV@GMAIL.COM)(0)(RESPONDENT) STANDING COUNSEL(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) AVNISH (AVNISH@AHLAWATASSOCIATES.IN)(0)(RESPONDENT) AVNISHAHLAWAT(AVINSHAHLAWAT@YAHOO.COM)(0)(RESPONDENT) MISHA ROHATGI MOHTA(OFFICE@NMLEGAL.IN)(9899705974)(PETITIONER) JAIDEEP SINGH(REACHJAI@GMAIL.COM)(9711152428)(RESPONDENT) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9871354598)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) | | | | |
| 36 | W.P.(C)-4705/2018 CM APPL. 20533/2023 CM APPL. 47780/2023 CM APPL. 10838/2024 CM APPL. 16042/2024 CM APPL. 16043/2024 | GOVT OF NCT OF DELHI & ORS V/s DR. H.C GUPTA | AVNISH AHLAWAT, VIVEK KUMAR TANDON, VAIBHAV YADAV, ATISHAY SETHI, SANJAY KUMAR VISEN, NILANSH GAUR | | | |
| | | OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(PETITIONER) | | | | |

| | | OTHER DETAILS OF ADVOCATES: M K GAUR()(9810278876)(PETITIONER) HARISH KUMAR GARG()(9810150029)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RI CAT OFFICE WORK(CAT.OFFICEWORK@GMAIL.COM)()(| • | |
|----|---|---|---|--|
| 41 | W.P.(C)-13272/2019 CM APPL. 28483/2023 | NARENDER KUMAR V/s UNION OF INDIA & ORS | M K GAUR, HARISH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: SHREE PRAKASH SINHA()(9560436295)(PETITIONER) | | |
| 40 | W.P.(C)-4929/2019 CM APPL. 21908/2019 CM APPL. 21909/2019 WITH W.P.(C) 1265/2018 | DR. RADHA DUBEY V/s GOVT. OF NCT OF DELHI AND ORS. | SHREE PRAKASH SINHA | |
| | | OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR GUPTA()(9899191983)(PETITIONER) | | |
| 39 | W.P.(C)-167/2019 | DR. MAHESH CHAUHAN V/s GOVT. OF NCT OF DELHI AND ORS. | NEERAJ KUMAR GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: MUKESH KUMAR()(9211059000)(PETITIONER) MUKESH KUMAR()(9211059000)(PETITIONER) | | |
| 38 | W.P.(C)-10928/2019 CM APPL. 55140/2019 WITH W.P.(C) 1265/2018 | DR. KUMUD BHARTI V/s GOVT. OF NCT OF DELHI AND ORS. | MUKESH KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: UJJAL BANERJEE()(9818537063)(PETITIONER) MISHA ROHATGI MOHTA(OFFICE@NMLEGAL.IN)(9899705974)(PETITIONER) VARUN SINGH(VARUN.SINGH@SKVLAWOFFICES.COM)(9999422728)(PETITIONER) VARUN SINGH(VARUN.SINGH@SKVLAWOFFICES.COM)(9999422728)(PETITIONER) | | |
| 37 | W.P.(C)-5221/2018 | DR. P.S. SARANGI & ORS V/s GOVT. OF NCT OF DELHI & ORS | UJJAL BANERJEE, MISHA ROHATGI MOHTA, VARUN SINGH | |
| | | VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMA AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)() AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN VAIBHAV YADAV(172DHC@GMAIL.COM)(8527849710) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)() ATISHAY SETHI(ATISHAY171@GMAIL.COM)(946800100 AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) ATISHAY SETHI(ATISHAY171@GMAIL.COM)(946800100 AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)() SANJAY KUMAR VISEN(VISEN22@GMAIL.COM)(989998 | (RESPONDENT))()(PETITIONER) (RESPONDENT) (RESPONDENT) (7)(PETITIONER) (7)(PETITIONER) (RESPONDENT) | |

COURT NO. 46 HON'BLE MS.JUSTICE JYOTI SINGH

NOTE: "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION | |
|----------------|---|--|---|-------------------|--|
| PART-HEA | ARD MATTERS | | | | |
| 1 | W.P.(C)-8654/2011 | AJOY KUMAR BEHERA & ORS V/s CONTAINER CORPORATION OF INDIA (CONCOR) | V/s CONTAINER CORPORATION OF SHUBHAM SAXENA, RISHI | | |
| | | RISHI KUMAR | SHUBHAM SAXENA.SHUBH06@GMAIL.COM)(9911911120)(PETITIONER) | | |
| 2 | W.P.(C)-13592/2018 CM APPL. 52967/2018 | RAJESH AND ORS. V/s GOVT. OF NCT OF DELHI AND ORS. | V/s GOVT. OF NCT OF DELHI AND | | |
| | | OTHER DETAILS OF ADVOCATES: M K BHARDWAJ()(9210952550)(PETITIONER) | | | |

COURT NO. 43 HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR " SPECIALLY DIRECTED MATTERS".
- (d) " AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|----------------|-------------------|--|----------------------|-------------------|
| AFTER NOTIC | CE MISC. MATTERS | | | |
| 54 | W.P.(C)-2860/2013 | KANHAIYA LAL V/s CHAIRMAN AND MANAGING DIRECTOR,PUNJAB NATIONAL BANK AND ORS | GAUTAM KUMAR LAHA | |
| | | OTHER DETAILS OF ADVOCATES: | | |

COURT NO. 30 HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST

IS OVER."

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PLEASE CONTACT, MR.NANDAN SINGH(9319815952), COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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| TEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---------------|--|--|---|--|
| SUSPENSI | ION OF SENTENCE | 1 | 1 | 1 |
| 48 | CRL.REV.P518/2019 CRL.M.(BAIL) 787/2019 CRL.M.A. 18536/2021 CRL.M.A. 675/2022 WITH CRL.REV.P. 519/2019 | ANIRUDH KUMAR SHARMA V/s THE STATE NCT OF DELHI & ANR | KHALID AKHTAR & ASSOCIATES, OM PRAKASH GULABANI, O P GULABANI, JYOTI SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: KHALID AKHTAR & ASSOCIATES()(9891840357 O.P. GULABANI(OPGLLB@REDIFFMAIL.COM)() SVK ZEROX(SVKZEROX@GMAIL.COM)()(PETIT KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@G O.P. GULABANI(OPGLLB@REDIFFMAIL.COM)(KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@G JYOTI SHARMA(ADVJYOTI.SHARMA2210@GN | | |
| | CRL.REV.P519/2019 CRL.M.(BAIL) 788/2019 CRL.M.A. 18527/2021 CRL.M.A. 681/2022 | ANIRUDH KUMAR SHARMA V/s THE STATE NCT OF DELHI & ANR | KHALID AKHTAR & ASSOCIATES, OM PRAKASH GULABANI, O P GULABANI, JYOTI SHARMA | |
| | | OTHER DETAILS OF ADVOCATES: KHALID AKHTAR & ASSOCIATES()(9891840357 SVK ZEROX(SVKZEROX@GMAIL.COM)()(PETIT O.P. GULABANI(OPGLLB@REDIFFMAIL.COM)(KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@G O.P. GULABANI(OPGLLB@REDIFFMAIL.COM)(KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@G JYOTI SHARMA(ADVJYOTI.SHARMA2210@GN | | |
| AFTER NO | OTICE MISC. MATTERS | | | |
| 50 | CRL.M.C409/2024 CRL.M.A. 1592/2024 WITH CRL.REV.P. 397/2019 | SHAILENDER KUMAR & ANR. V/s STATE (THROUGH SHO PS DABRI) | MANISH TANWAR | |
| | | OTHER DETAILS OF ADVOCATES: MUKESH SHARMA(JITUMUKESH@YAHOO.IN) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.CO | | OTHER CASE FILED AGAINST SAME P.SFIR NO. :(DABRI-412/2013) CRL.REV.P. 397/2019 FILED BY KAVITA (D. OF HEARING: 2025-03-17) P.SFIR NO.:(DABRI-412/2013) |
| | CRL.REV.P397/2019 CRL.M.A. 7126/2019 WITH CRL.M.C. 409/2024 | KAVITA V/s STATE (N.C.T DELHI) & ORS | , , | |
| | | , | | OTHER CASE FILED AGAINST SAME P.SFIR NO. :(DABRI-412/2013) CRL.M.C. 409/2024 FILED BY SHAILENDER KUMAF & ANR. (D. OF HEARING : 2025-03-17) |
| | | | | P.SFIR NO. :(DABRI-412/2013) |

COURT NO. 07 HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

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MEETING ID: 2528 229 8537

NOTE: "IN ALL 498 – A PETITIONS WHEREIN QUASHING IS SOUGHT ON THE BASIS OF SETTLEMENT, ONLY HUSBAND IS REQUIRED TO APPEAR PHYSICALLY IN COURT AND OTHER RELATIVES CAN JOIN THROUGH VC."

NOTE: ALL COUNSEL FOR THE PARTIES, LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR:-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpankajgoel.dhc@gov.in

| ITEM NUMBER | CASE NUMBER | PARTY NAME ADVOCATE NAME | OTHER INFORMATION |
|----------------|--|--|-------------------|
| FRESH MA | ATTERS & APPLICATIONS | | |
| 54 | CM APPL. 15526/2025 In W.P.(C)-5606/2021 | LANCER LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS. SHWETA BHARTI, SHWETA BHARTI, PALLAVI PARMAR | |
| | | OTHER DETAILS OF ADVOCATES: MANOJ KUMAR & SHWETA BHARTI, HAMMURABI & SOLOMON PARTNERS(SHWETA.BHARTI@AHAMMURABRSOLOMON.COM)(1141551824)(PETITIONER) SHWETABHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) COAL INDIA LTD(ANIPR@SACHTHEY.COM)(23315816)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MINISTRY OF COAL(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MANOJ KUMAR AND SHWETA BHARTI(SHWETA.BHARTI@AHAMMURABRSOLOMON.COM)()(RESPONDENT) | |
| FOR ADIV | IISSION | | |
| 55 | LA.APP686/2011 CM APPL. 28021/2018 WITH LA.APP. 230/2018 | KANHIYA LAL MITTAL V/S UNION OF INDIA & ANR | |
| | | OTHER DETAILS OF ADVOCATES: P C MITTAL()(9891180590)(PETITIONER) | |

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|----------------|--------------------------------------|--|----------------------|-------------------|
| FRESH MA | ATTERS & APPLICATIONS | | | |
| 56 | LA.APP43/2025 CM APPL. 14470/2025 | AZAD SINGH (SINCE DECEASED) THROUGH LR. V/s UNION OF INDIA & ANR. | RAVINDER SINGH DALAL | |
| | | OTHER DETAILS OF ADVOCATES: R S DALAL(KANIKAGOEL2@GMAIL.CO GNCTD(GNCTD.SCLA.SKP@GMAIL DDA(DDACHAMBERHC@DDA.ORG | .COM)(0)(RESPONDENT) | |

| 57 | RC.REV84/2025 CM APPL. 14127/2025 | RADHEY LAL AND ANR V/s MOHD KAMIL DECEASED THRUGH HIS SON MOHD AQIL AND ANR | BALDEV SINGH | |
|---------|--|---|-------------------------|--|
| | | OTHER DETAILS OF ADVOCATES: S S BHATIA (FAHADMALIK93K@GMAIL.COM)(AFZAL SURI(SURI.AFZAL@GMAIL.C | | |
| FOR ADM | ISSION | | | |
| 58 | W.P.(C)-4586/2016 CM APPL. 19094/2016 | RESHAM SINGH ALIAS PAPPU & ORS V/s THE COMPETENT AUTHORITY, SMUGGLERS & FOREIGN EXCHANGE MANIPULATORS | U.P. SINGH | |
| | | OTHER DETAILS OF ADVOCATES: | I | |
| FOR COM | PLIANCE | | | |
| 59 | RC.REV214/2024(Disposed off case) | ANITA SHARMA V/s VED PRAKASH GUPTA | SHIV CHARAN GARG | |
| | | OTHER DETAILS OF ADVOCATES: HARSHITA(ADVHARSHITAGG@GM | AIL.COM)(0)(RESPONDENT) | |
| 60 | RC.REV218/2024(Disposed off case) | MR. GIRDHAR TOLANI V/s MR. SATBHUSHAN ARORA | VARUN TYAGI | |
| | | OTHER DETAILS OF ADVOCATES: BHARAT GUPTA, VARUN TYAGI(LEGITAUSILIARY@GMAIL.CO | DM)(0)(PETITIONER) | |
| 61 | RC.REV51/2025(Disposed off case) | UNION OF INDIA THROUGH SECRETARY & ANR. V/s MAYANK RASTOGI | THAKUR PRASAD SINGH | |
| | | OTHER DETAILS OF ADVOCATES: T P SINGH (ADVOCATETPSINGH@GMAIL.COM SAHAI SATISH(SAHAISATISH@GMA CERAMICSHD(CERAMICSHD@GMA | ALCOM)(0)(RESPONDENT) | |

NOTE:CM APPL.15505/2025 SHALL BE TAKEN UP ALONGWITH LA.APP.-100/2019 LISTED AT ITEM NO.02

COURT NO. 26 HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABLITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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MEETING NUMBER: 2512 399 8226

PASSWORD: 1234

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION | | |
|----------------|--|--|--|------------------------------------|--|--|
| FOR DIRE | OR DIRECTION ON OFFICE NOTE | | | | | |
| | BAIL APPLN1013/2024(Disposed off case) | RAJNISH DIWAKAR @ RAGHU V/s THE STATE & ORS. | AMJAD KHAN | | | |
| | | OTHER DETAILS OF ADVOCATES: AMJAD KHAN(CORPORATEJURISLAWOFFICE@GMAIL.C KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMA | COM)(8920952108)(PETITIONER) AIL.COM)(9891919168)(RESPONDENT) | | | |
| | | | | P.SFIR NO. :(TILAK NAGAR-549/2017) | | |

| ITEM NUMBEI | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|----------------|---|---|-------------------|--|
| AFTER N | OTICE MISC. MATTERS | | | |
| 57 | CRL.M.C4560/2018 WITH CRL.M.C. 2843/2023 | AMIT GOYAL V/s STATE & ANR | ABHIMANYU KAMPANI | |
| | | OTHER DETAILS OF ADVOCATES: ABHIMANYU KAMPANI()(9818647579)(PETIT | IONER) | OTHER CASE FILED AGAINST SAME P.SFIR NO. :(UTTAM NAGAR-229/2013) CRL.M.C. 3827/2014 FILED BY DEEPAK GOYAL (DISPOSED ON: 2018-01-16) CRL.M.C. 4086/2014 FILED BY ANIL ANAND (DISPOSED ON: 2017-12-14) CRL.M.C. 3849/2014 FILED BY AMIT GOYAL (DISPOSED ON: 2018-01-16) CRL.M.C. 3968/2014 FILED BY SUSHIL SATI (DISPOSED ON: 2018-01-16) BAIL APPLN. 1950/2017 FILED BY DEEPAK GOYA (DISPOSED ON: 2018-07-11) BAIL APPLN. 618/2018 FILED BY SANTOSH GOYA (DISPOSED ON: 2018-09-27) BAIL APPLN. 448/2018 FILED BY SANTOSH GOYA (DISPOSED ON: 2018-02-23) BAIL APPLN. 860/2018 FILED BY AMIT GOYAL (DISPOSED ON: 2018-07-24) BAIL APPLN. 1780/2018 FILED BY AMIT GOYAL (DISPOSED ON: 2018-08-03) BAIL APPLN. 1883/2018 FILED BY AMIT GOYAL (DISPOSED ON: 2022-02-22) BAIL APPLN. 1409/2019 FILED BY SANTOSH GOYAL (DISPOSED ON: 2022-01-31) BAIL APPLN. 438/2019 FILED BY SANTOSH GOYAL (DISPOSED ON: 2019-02-21) CRL.M.C. 4603/2019 FILED BY SANTOSH GOYAL (DISPOSED ON: 2021-09-24) BAIL APPLN. 4231/2020 FILED BY DEEPAK GOYA (DISPOSED ON: 2022-02-22) BAIL APPLN. 4231/2020 FILED BY DEEPAK GOYA (DISPOSED ON: 2022-02-22) |

| | | | | (DISPOSED ON: 2024-04-09) CRL.M.C. 2843/2023 FILED BY DHARMENDER YADAV (D. OF HEARING: 2025-03-17) W.P.(CRL) 3368/2024 FILED BY DEEPAK GOYAL (D. OF HEARING: 2025-04-23) BAIL APPLN. 472/2025 FILED BY DEEPAK GOYAL (D. OF HEARING: 2025-03-18) P.SFIR NO.:(UTTAM NAGAR-229/2013) |
|----|---|--|--|---|
| 58 | CRL.M.C2843/2023 CRL.M.A. 10670/2023 | DHARMENDER YADAV V/s STATE NCT OF DELHI & ANR. | MOHD ADIL, ABDUL VAHID | |
| | | OTHER DETAILS OF ADVOCATES: SALMAN HASHMI(SALMAN@HASHMIANDCO.C KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GN ABDUL VAHID (ABDUL.VAHID704@GMAIL.CON ABDUL VAHID (ABDUL.VAHID704@GMAIL.CON | IAIL.COM)(9891919168)(RESPONDENT) //)(9971936388)(RESPONDENT) | OTHER CASE FILED AGAINST SAME P.SFIR NO. :(UTTAM NAGAR-229/2013) CRL.M.C. 3827/2014 FILED BY DEEPAK GOYAL (DISPOSED ON: 2018-01-16) CRL.M.C. 4086/2014 FILED BY ANIL ANAND (DISPOSED ON: 2017-12-14) CRL.M.C. 3849/2014 FILED BY AMIT GOYAL (DISPOSED ON: 2018-01-16) CRL.M.C. 3968/2014 FILED BY SUSHIL SATI (DISPOSED ON: 2018-01-16) BAIL APPLN. 1950/2017 FILED BY DEEPAK GOYAL (DISPOSED ON: 2018-07-11) BAIL APPLN. 618/2018 FILED BY SANTOSH GOYAL (DISPOSED ON: 2018-09-27) BAIL APPLN. 448/2018 FILED BY SANTOSH GOYAL (DISPOSED ON: 2018-02-23) BAIL APPLN. 860/2018 FILED BY AMIT GOYAL (DISPOSED ON: 2018-07-24) BAIL APPLN. 1780/2018 FILED BY AMIT GOYAL (DISPOSED ON: 2018-08-03) BAIL APPLN. 1883/2018 FILED BY AMIT GOYAL (DISPOSED ON: 2022-02-22) CRL.M.C. 4560/2018 FILED BY AMIT GOYAL (DISPOSED ON: 2022-01-31) BAIL APPLN. 1409/2019 FILED BY SANTOSH GOYAL (DISPOSED ON: 2022-01-31) BAIL APPLN. 438/2019 FILED BY SANTOSH GOYAL (DISPOSED ON: 2019-02-21) CRL.M.C. 4603/2019 FILED BY SANTOSH GOYAL (DISPOSED ON: 2021-09-24) BAIL APPLN. 4231/2020 FILED BY DEEPAK GOYAL (DISPOSED ON: 2022-02-22) BAIL APPLN. 3248/2022 FILED BY DEEPAK GOYAL (DISPOSED ON: 2022-02-22) BAIL APPLN. 3248/2022 FILED BY DEEPAK GOYAL (DISPOSED ON: 2022-02-22) BAIL APPLN. 3248/2022 FILED BY DEEPAK GOYAL (DISPOSED ON: 2022-02-22) BAIL APPLN. 3268/2024 FILED BY DEEPAK GOYAL (DISPOSED ON: 2022-02-22) BAIL APPLN. 472/2025 FILED BY DEEPAK GOYAL (D. OF HEARING: 2025-03-18) P.SFIR NO.: (UTTAM NAGAR-229/2013) |

COURT NO. 49 HON'BLE MR.JUSTICE DINESH KUMAR SHARMA

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MEETING ID: 1766397421

NOTE: ALL COUNSELS FOR THE PARTIES, LITIGANTS ARE REQUESTED TO KEEP THEIR MIC IN MUTE MODE TILL THEIR MATTER IS CALLED OUT.

NOTE: PLEASE GIVE YOUR APPEARANCES IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR:-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO pramod.kumar@dhc.nic.in

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|----------------|-----------------------------------|---|---|-----------------------------------|
| PART-HEA | ARD MATTERS | | | |
| 56 | RFA-488/2014 WITH RFA 615/2014 | MAHINDER SINGH SINCE DECEASED THROUGH LRS V/s PRATAP SINGH | NEERAJ YADAV, CHARAN SINGH VERMA, RAHUL KUMAR | Listing Remarks: AT 02:30 P.M. |
| | | OTHER DETAILS OF ADVOCATES: CHARAN SINGH VERMA(BATARCS@GMAIL.COM)(9871 RAHUL KUMAR (RAHULEGAL96@GMAIL.COM)(997174 | | |
| 57 | RFA-615/2014 | PRATAP SINGH V/s MAHINDER SINGH THR LRS | A K SEN & ASSOCIATES, NEERAJ YADAV, CHARAN SINGH VERMA, AMAN MEHROTRA | Listing Remarks: AT 02:30 P.M. |
| | | OTHER DETAILS OF ADVOCATES: NEERAJ YADAV(NEERAJYADAVLAW@GMAIL.CO CHARAN SINGH VERMA(BATARCS@GMAIL.COM)(9871 AMAN MEHROTRA(LLOYD.AMAN91@GMAIL. | 573637)(PETITIONER) | |

COURT NO. 25 HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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| TEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|---------------|--|--|--|---|
| | D MATTERS (ANMM) | ı | I | 1 |
| 74 | W.P.(CRL)-751/2007 CRL.M.A. 6393/2007 WITH W.P.(CRL) 2257/2018 W.P.(CRL) 2536/2018 W.P.(CRL) 3605/2018 | VINOD GUPTA V/s C.B.I. | S.S.MISHRA, HARISH GULATI, A MALHOTRA, BHAVTOSH SHARMA | |
| | | OTHER DETAILS OF ADVOC | ATES: | P.SFIR NO. :(PANDAV NAGAR-CSI.8.2003) |
| 75 | W.P.(CRL)-2257/2018 CRL.M.A. 28790/2018 | J.S. SHARMA V/s CENTRAL BUREAU OF INVESTIGATION | MEHTA ASSOCIATES | |
| | | OTHER DETAILS OF ADVOC MEHTA ASSOCIATES()(8447547225 | | |
| 76 | W.P.(CRL)-1699/2011 WITH W.P.(CRL) 1299/2014 | ARUN DWIVEDI V/s CBI | MD. SHAHID ANWAR | |
| | | OTHER DETAILS OF ADVOC | ATES: | P.SFIR NO. :(CBI-8-E-2005) |
| 77 | W.P.(CRL)-1299/2014 | VISHWANATH AGARWAL V/s CBI | S S MISHRA | |
| | | OTHER DETAILS OF ADVOC | ATES: | P.SFIR NO. :(CBI-23-E-2005) |
| 78 | W.P.(CRL)-68/2013 | KARAMVEER SINGH V/s THE CBI | R P SHUKLA | |
| | | OTHER DETAILS OF ADVOC | CATES: | OTHER CASE FILED AGAINST SAME P.SFIR NO. :(CBI-61-A-2006) W.P.(CRL) 1998/2013 FILED BY AKSHAY KUMAR JAIN (DISPOSED ON: 2014-05-05) W.P.(CRL) 971/2014 FILED BY KARAMVIR SINGH (DISPOSED ON: 2014-09-29) CRL.A. 1068/2017 FILED BY PIYUSH KUMAR SHARMA (D. OF HEARING: 2022-11-17) CRL.A. 1036/2017 FILED BY AKSHAY KUMAR JAIN (D. OF HEARING: 2022-11-17) CRL.A. 1081/2017 FILED BY KARAMVEER SINGH (D. OF HEARING: 2022-11-17) CRL.A. 1053/2017 FILED BY ASHOK KUMAR CHAUHAN (D. OF HEARING: 2022-11-17) P.SFIR NO. :(CBI-61-A-2006) |
| 79 | W.P.(CRL)-906/2013 CRL.M.A. 8973/2013 WITH W.P.(CRL) 1862/2013 | SUSHIL PRAKASH SAXENA V/s C.B.I. | S S MISHRA & ASSOCIATES, MEHTA ASSOCIATES, VISHAL SINHA & ASSOCIATES | |
| | | OTHER DETAILS OF ADVOC | ATES: | OTHER CASE FILED AGAINST SAME P.SFIR NO. :(CBI-22-A-2006) CRL.REV.P. 712/2019 FILED BY NEERAJ MAHAJAN (DISPOSED ON: 2019-09-17) W.P.(CRL) 1124/2019 FILED BY S P SAXENA (DISPOSED ON: 2020- |

| | | | | 01-06) |
|----|--|---|------------------------------------|--|
| | | | | 01-06) W.P.(CRL) 1141/2019 FILED BY S P SAXENA (DISPOSED ON: 2020-01-06) W.P.(CRL) 1132/2019 FILED BY S P SAXENA (DISPOSED ON: 2020-01-06) W.P.(CRL) 1143/2019 FILED BY S P SAXENA (DISPOSED ON: 2020-01-06) W.P.(CRL) 1136/2019 FILED BY S P SAXENA (DISPOSED ON: 2020-01-06) W.P.(CRL) 1139/2019 FILED BY S P SAXENA (DISPOSED ON: 2020-01-06) W.P.(CRL) 1130/2019 FILED BY S P SAXENA (DISPOSED ON: 2020-01-06) W.P.(CRL) 1130/2019 FILED BY S P SAXENA (DISPOSED ON: 2020-01-06) W.P.(CRL) 1138/2019 FILED BY S P SAXENA (DISPOSED ON: 2020-01-06) W.P.(CRL) 1140/2019 FILED BY S P SAXENA (DISPOSED ON: 2020-01-06) W.P.(CRL) 1142/2019 FILED BY S P SAXENA (DISPOSED ON: 2020-01-06) W.P.(CRL) 1145/2019 FILED BY S P SAXENA (DISPOSED ON: 2020-01-06) W.P.(CRL) 1145/2019 FILED BY S.P SAXENA (DISPOSED ON: 2020-01-06) W.P.(CRL) 1144/2019 FILED BY S.P SAXENA (DISPOSED ON: 2020-01-06) W.P.(CRL) 1144/2019 FILED BY S.P SAXENA (DISPOSED ON: 2020-01-06) W.P.(CRL) 1144/2019 FILED BY S.P SAXENA (DISPOSED ON: 2023-10-19) CRL.REV.P. 999/2019 FILED BY A.K. JOHRI (DISPOSED ON: 2023-10-19) CRL.REV.P. 1267/2019 FILED BY A.K. JOHRI (DISPOSED ON: 2023-10-19) CRL.REV.P. 1267/2019 FILED BY ROHIT KUMAR SAXENA (DISPOSED ON: 2023-10-09) CRL.A. 730/2023 FILED BY KISHORE AGGARWAL (D. OF HEARING: 2023-11-02) CRL.A. 731/2023 FILED BY RAJAT VERMA (D. OF HEARING: 2023-11-02) CRL.A. 731/2023 FILED BY SANJAY KAPASIA (D. OF HEARING: 2023-11-02) CRL.A. 756/2023 FILED BY ANNA WANKHEDE (D. OF HEARING: 2023-11-02) P.SFIR NO.: (CBI-22-A-2006) |
| 90 | W D (CDI) 1963/2012 | CDI CHAND | V C NECI | |
| 80 | W.P.(CRL)-1862/2013 | SRI CHAND V/s C B I | K S NEGI | |
| 81 | W.P.(CRL)-1740/2013 | OTHER DETAILS OF ADVOC VIJAY KUMAR AGARWAL V/s C.B.I. | 1 | |
| | | OTHER DETAILS OF ADVOC | CATES: | P.SFIR NO. :(CBI-1-2006-E-0019) |
| 82 | W.P.(CRL)-1813/2013 WITH W.P.(CRL) 124/2014 W.P.(CRL) 475/2014 W.P.(CRL) 528/2014 | NARAYAN DIWAKAR V/s C.B.I. | MD.SHAHID ANWAR, P.K. SHARMA | |
| | | OTHER DETAILS OF ADVOC | | |
| 83 | W.P.(CRL)-33/2014 CRL.M.A. 296/2014 | GOPAL SINGH BISHT V/s CENTRAL BUREAU OF INVESTIGATION | R.P.SHUKLA, SHAHIDANWAR | |
| | | OTHER DETAILS OF ADVOC | ATES: | P.SFIR NO. :(CBI-14-S-2006) |
| 84 | W.P.(CRL)-1003/2014 | ASHOK KUMAR GUPTA V/s CENTRAL BUREAU OF INVESTIGATION | S S MISHRA | |
| | | OTHER DETAILS OF ADVOC | CATES: | OTHER CASE FILED AGAINST SAME P.SFIR NO. :(CBI-BD1-2005-E-0012) W.P.(CRL) 205/2014 FILED BY PADAM DUTT SHARMA (DISPOSED ON: 2015-04-24) CRL.M.C. 3380/2018 FILED BY VEER SINGH RAJOURA (DISPOSED ON: 2019-12-12) W.P.(CRL) 202/2019 FILED BY MAHINDER SINGH (D. OF HEARING: 2025-04-21) CRL.L.P. 597/2023 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING: 2025-05-19) P.SFIR NO.:(CBI-BD1-2005-E-0012) |

COURT NO. 51 HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASSOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH".

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM
WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE
MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/
DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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MEETING NO. 2512 822 1186.

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION | | | |
|----------------|---------------------------------------|---|-----------------|-------------------|--|--|--|
| FOR ADM | FOR ADMISSION | | | | | | |
| | RC.REV387/2024 CM APPL. 74957/2024 | MADAN LAL SHARMA V/s AMIT BANSAL | KULDEEP JAUHARI | | | | |
| | | OTHER DETAILS OF ADVOCATES: KULDEEP (ADVJKULDEEP@GMAIL.COM SHUBHAM AGARWAL(SHUBHAMAGARWAL1308@ | | | | | |

COURT NO. 48 HON'BLE MS. JUSTICE MINI PUSHKARNA

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n.shubhankar@dhc.nic.in

MEETING LINK

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|----------------|---|---|--|-------------------|
| AFTER N | OTICE MISC. MATTERS | | | |
| 49 | CM APPL. 11129/2025 In W.P.(C)-3441/2011 | PACIFIC DEVELOPMENT CORPORATION LTD V/s MCD AND ORS | | |
| | | CLOMCDHQ(CLOMCDHQ@GMAIL.COM) PUSHKAR SOOD(PUSHKARSOOD03@GN AAKANKSHA()(9818113156)(PETITIONEF RAJESH(RASTOGIRANJAN@GMAIL.COM MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RE | RAJESH RANJAN(RASTOGIRANJAN@GMAIL.COM)(9810003146)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)()(RESPONDENT) AAKANKSHA()(9818113156)(PETITIONER) RAJESH(RASTOGIRANJAN@GMAIL.COM)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) AAKFANKSHA KAUL()(9818113156)(RESPONDENT) | |
| 50 | W.P.(C)-969/2024 | SURENDER MALHOTRA V/s MUNICIPAL CORPORATION OF DELHI & ORS. | RAJAT MANCHANDA, APURVA UPMANYU | |
| | | OTHER DETAILS OF ADVOCATES: RAJAT MANCHANDA(INFO@MANCHANDACO.G MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RES APURVA UPMANYU(APURVAUPMANYU@GMAIL | | |

COURT NO. 21 HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

NOTE: "CASES IN WHICH THE FIR IS TO BE QUASHED BASED ON SETTLEMENT, PARTIES OR THEIR COUNSELS MAY INFORM THE COURT MASTER BY 02:15 P.M. OF THEIR PRESENCE". ALL SUCH MATTERS WILL BE TAKEN UP POST LUNCH SESSIONS (AT 02:30 P.M.)

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION | | |
|----------------|---|---|---------------|-------------------|--|--|
| FOR ADM | OR ADMISSION | | | | | |
| 62 | W.P.(C)-13335/2024 CM APPL. 55701/2024 | ANAND PRAKASH RUHIL V/s DELHI DEVELOPMENT AUTHORITY & ANR. | NISHANT YADAV | | | |
| | | OTHER DETAILS OF ADVOCATES: NISHANT YADAV(NISHANTRAO.ADV@GMAIL.CO DDA(DDACHAMBERHC@DDA.ORG.IN | | | | |

COURT NO. 08 HON'BLE MR.JUSTICE SACHIN DATTA

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sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE

POST LUNCH SESSION (02:30 P.M. ONWARDS)

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION | | |
|----------------|--|---|---------------|-------------------|--|--|
| FRESH MA | ESH MATTERS & APPLICATIONS | | | | | |
| | W.P.(C)-3099/2025 CM APPL. 14701/2025 | RAVI KUMAR V/s UNION OF INDIA THROUGH SECRETARY MINISTRY OF YOUTH AFFAIRS AND SPORTS & ORS. | AARATI SAH | | | |
| | | OTHER DETAILS OF ADVOCATES: ANILENDRA PANDEY(AARATISAHADVOCATE@GMAIL.COM)(8757004014)(PETITIONER) ALL INDIA CARROM FEDERATION, SECY SPORTS, SROADAYAR(INDIANCARROM@GMAIL.COM, SECY-SPORTS@NIC.IN, SROADAYAR@TNREGINET.NET)(0)(RESPONDENT) | | | | |

COURT NO. 35 HON'BLE MR. JUSTICE SAURABH BANERJEE

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prakash.aggarwal@dhc.nic.in

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION | | | |
|----------------|---|--|--|-------------------|--|--|--|
| AFTER NO | ER NOTICE MISC. MATTERS | | | | | | |
| 64 | CRL.M.C3675/2019 CRL.M.A. 32287/2019 CRL.M.A. 40404/2019 CRL.M.A. 1985/2020 CRL.M.A. 20585/2024 | ANKIT RATHI & ORS V/s STATE OF NCT OF DELHI & ANR | CHANDRA SHEKHAR YADAV, IN PERSON, RESP. NO. 2 IN PERSON, SANJEEV BANSAL, ARCHIT UPADHAYAY | | | | |
| | | IN PERSON()(9899910810)(PETITIONER) RESP. NO. 2 IN PERSON()(9899910810)(MR SHANEEV BANSAL (SANJEEVBANSAL9@GMAIL.COM)(9899 KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMA | CHANDRA SHEKHAR YADAV()(9810209978)(PETITIONER) IN PERSON()(9899910810)(PETITIONER) RESP. NO. 2 IN PERSON()(9899910810)(PETITIONER) MR SHANEEV BANSAL (SANJEEVBANSAL9@GMAIL.COM)(9899910810)(PETITIONER) | | | | |

COURT NO. 24 HON'BLE MR. JUSTICE ANISH DAYAL

- 1. MENTIONING OF MATTERS WILL BE AT 10:30 A.M. AND 02:15 P.M. ONLY (PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY).
- 2. AFTER THE SUPPLEMENTARY LIST, MATTERS RELATING TO CUSTODY (BAIL, SUSPENSION OF SENTENCE, PAROLE, FURLOUGH) IN THE ADVANCE LIST WILL BE TAKEN UP ON PRIORITY.
- 3. MATTERS FOR QUASHING OF FIR BASED ON SETTLEMENTS (IF NOT TAKEN UP IN THE PRE-LUNCH SESSION)WILL BE TAKEN UP AT 02.30PM (PRESENCE OF BOTH PARTIES IS NECESSARY).
- 4. ALL COUNSELS ARE REQUESTED TO FILE DOCUMENTS/JUDGMENTS IN THE REGISTRY WHICH ARE HANDED OVER DURING ARGUMENTS IN COURT, IF NOT FILED PREVIOUSLY.
- 5. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmatishgoel@gmail.com

6. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINKhttps://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRCtHY/edit?pli=1

AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|----------------|---|---|---------------------------|-------------------|
| FRESH M | ATTERS & APPLICATIONS | 1 | 1 | ' |
| 148 | CONT.CAS(C)-99/2025 | DURGA PRASAD V/s DURLABH BARUA & ORS. | AVNEESH GARG | |
| | | OTHER DETAILS OF ADVOCATES: AVNEESH GARG(AVNEESH.LEGAL@GMAIL UNION OF INDIA(UOIDHC@GMAIL.COM)(BARUA(DURIABH.BARU@GOV.IN)(0)(RESI | 0)(RESPONDENT) | |
| 149 | CONT.CAS(C)-131/2025 CM APPL. 5310/2025 | BHART KUMAR V/s SANJEEV RATNA & ANR. | SHOBHANA TAKIAR | |
| | | OTHER DETAILS OF ADVOCATES: | | |
| 150 | CONT.CAS(C)-169/2025 CM APPL. 6491/2025 CM APPL. 15528/2025 | RAVI KAPOOR V/s SHIBANI VIG | MEHAAK JAGGI, ADITYA GUHA | |
| | | OTHER DETAILS OF ADVOCATES: MEHAAK JAGGI(OFFICE@CHAMBERSMJ.C SHIBANI VIG(SHIBANIVIG@GMAIL.COM)((ADITYA GUHA(ADITYAGUHA1909@GMAII | | |
| 151 | CONT.CAS(C)-193/2025 CM APPL. 7577/2025 | PROF TRIPTA V/s MS. NANDINI PALIWAL, IAS & ORS. | ASHOK KUMAR | |
| | | OTHER DETAILS OF ADVOCATES: ASHOK KUMAR(SSLAWOFFICE44@GMAIL. AVNISH(AVNISH@AHLAWATASSOCIATES. PSTOLG DELHI(PSTOLG.DELHI@NIC.IN)(0)(DTEHEDU(DTEHEDU@GMAIL.COM)(0)(RESPOND AC(REGISTRAR@DU.AC.IN)(0)(RESPOND ADITI DU(INFO@ADITI.DU.AC.IN)(0)(RESPOND SC SERVICEC(SCSERVICESGNCTD@GMAIL. | | |

| AFTER N | IOTICE MISC. MATTERS | | | |
|---------|--|---|---|--|
| 152 | CM APPL. 46288/2024(CM For Restoration) In CONT.CAS(C)-262/2024(Disposed off case) WITH CONT.CAS(C) 802/2024 CONT.CAS(C) 1385/2024 | PREETI V/s SH ASHWANI KUMAR, DEPARTMENT OF REVENUE GOVT.OF NCT OF DELHI | PAWAN RELEY | |
| | | OTHER DETAILS OF ADVOCATES: PAWAN RELEY & AKSHAY LODHI(PAWANREL CS(CSDELHI@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMA PAWAN RELEY(PAWANRELEYLAWCHAMBERS@GMAI MEHAK (ADVMEHAKNAKRA@GMAIL.COM)(GNCTD(STANDINGCOUNSELGNCTD@GMAIL. | IL.COM)(9868250806)(RESPONDENT) L.COM)(8447343516)(PETITIONER) D)(RESPONDENT) | |
| 153 | CONT.CAS(C)-1180/2024 | BHUSHAN KUMAR SINGHAL V/s MUKESH KUMAR SHARMA | SHIVANGINI GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: SHIVAN(WIGHMAHALANDCOMPANY@GMAI DEPUTY(SECY-HEALTH@DELHI.GOV.IN)(0)(RE SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMA | ESPONDENT) | |
| 154 | CONT.CAS(C)-2028/2024 CM APPL. 75893/2024 | PAVAN KUMAR SINGH & ANR. V/s SHRI DHARMENDRA & ANR. | VIBHAKAR MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: VIBHAKAR MISHRA (VSNLEGALASSOCIATES@GMAIL.COM)(9810092597)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) | | |

NOTE: CM APPL.15372/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -12344/2006 LISTED AT ITEM NO.55

COURT NO. 28 HON'BLE MR.JUSTICE AMIT SHARMA

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mahendra.kadian@dhc.nic.in

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION | | | |
|----------------|---|--|-----------------|---|--|--|--|
| FRESH MA | ESH MATTERS & APPLICATIONS | | | | | | |
| 64 | CRL.M.C1440/2025 CRL.M.A. 6410/2025 WITH CRL.M.C. 1442/2025 | NARENDER MEENA V/s CENTRAL BUREAU OF INVESTIGATION | MAYANK PACHAURI | | | | |
| | | OTHER DETAILS OF ADVOCATES: DEEPANSHU CHOITHANI(ADV.CHOITHANI@GMAIL.CBI(DLACBIDHC@GMAIL.COM)(0)(RESP | | OTHER CASE FILED AGAINST SAME P.SFIR NO. :(CBI-6-S-2021) BAIL APPLN. 1912/2023 FILED BY NARENDER MEENA (DISPOSED ON: 2024-09-26) CRL.M.C. 3133/2023 FILED BY MRS GEETA (DISPOSED ON: 2024-02-09) TR.P.(CRL.) 112/2023 FILED BY NARENDER MEENA (DISPOSED ON: 2023-08-31) CRL.M.C. 714/2024 FILED BY DINESH CHHIKARA (DISPOSED ON: 2024-02-01) BAIL APPLN. 2020/2024 FILED BY DEEPAK DABAS (DISPOSED ON: 2024-08-16) BAIL APPLN. 1894/2024 FILED BY HARFOOL MEENA (DISPOSED ON: 2025-01-14) BAIL APPLN. 1895/2024 FILED BY VINOD KUMAR MEENA | | | |

| (DISPOSED ON : 2025-01-14) |
|---|
| BAIL APPLN. 2532/2024 FILED BY RAM AVATAR MEENA |
| (DISPOSED ON: 2025-01-14) |
| BAIL APPLN. 4148/2024 FILED BY DEEPAK DABAS |
| (DISPOSED ON: 2025-03-06) |
| BAIL APPLN. 282/2025 FILED BY DEEPAK DABAS |
| (DISPOSED ON: 2025-03-06) |
| CRL.M.C. 1442/2025 FILED BY NARENDER MEENA (D. OI |
| HEARING : 2025-04-04) |
| P.SFIR NO. :(CBI-6-S-2021) |

COURT NO. 32 HON'BLE MR.JUSTICE GIRISH KATHPALIA

- NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING
 THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT
 ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.
- NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION | | | | |
|----------------|--|--|--------------------------|---|--|--|--|--|
| TOP OF T | P OF THE BOARD | | | | | | | |
| 60 | BAIL APPLN494/2025 | NITIN PAL V/s STATE OF GNCT DELHI | DILWAR HUSSAIN BARLASKAR | | | | | |
| | | OTHER DETAILS OF ADVOCATES: RAKESH KUMAR (OFFICEOFDILWARHUSSAIN@GMAIL.COM KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL. | | P.SFIR NO. :(AMAR COLONY-60/2025) | | | | |
| AFTER NO | TICE MISC. MATTERS | | | | | | | |
| 61 | W.P.(CRL)-227/2025 CRL.M.A. 1885/2025 | ARPAN GUPTA V/s DIRECTORATE OF ENFORCEMENT | ARUN KHATRI | | | | | |
| | | OTHER DETAILS OF ADVOCATES: SONU CHOUDHARY(SONUCHOUDHARY10 DIRECTORATE OF ENDORCEMENT(DL.HC-E | | OTHER CASE FILED AGAINST SAME P.SFIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 50/2023) CRL.M.C. 6254/2024 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON: 2024-09-04) W.P.(CRL) 2580/2024 FILED BY ARPAN GUPTA (D. OF HEARING: 2025-03-19) CRL.M.C. 8399/2024 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON: 2024-10-24) BAIL APPLN. 4810/2024 FILED BY LAKSHAY VIJ (DISPOSED ON: 2025-02-07) CRL.M.C. 246/2025 FILED BY LAKSHAY VIJ (D. OF | | | | |

| | | | | HEARING: 2025-04-23) CRL.M.C. 294/2025 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON: 2025-02-27) CRL.M.C. 1148/2025 FILED BY DIRECTORATE OF ENFOCEMENT (DISPOSED ON: 2025-02-27) P.SFIR NO.: (DIRECTORATE OF ENFORCEMENT-ECIR 50/2023) |
|----------------|--|--|-----------------|---|
| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
| AFTER NO | TICE MISC. MATTERS | | | |
| | CRL.REV.P30/2024 CRL.M.A. 529/2024 WITH CRL.REV.P. 46/2024 | NARESH JAIN V/s STATE (NCT OF DELHI) | NAVEEN MALHOTRA | |
| | | OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA(NAVEENMALHOTRA KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL | | |
| | | | | P.SFIR NO. :(ECONOMIC OFFENCE WING-179/2018) |

COURT NO. 22 HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

 $\underline{https://virtual court dhc.webex.com/meet/virtual court dhc 015}$

Meeting number

2513 856 5993

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION | | |
|----------------|---|--|--|-------------------|--|--|
| AFTER NO | OTICE MISC. MATTERS | | | | | |
| 66 | CM(M)-2563/2024 CM APPL. 28558/2024 | IJAZ MOHD V/s RAJEEV GUPTA (SINCE DECEASED) THROUGH LRS & ORS. | RAZIA SULTANA | | | |
| | | OTHER DETAILS OF ADVOCATES: BISWAJIT SWAIN & ASSOCIATES(ADVOCATERAZIASULTANA@GN | MAIL.COM)(9910090012)(PETITIONER) | | | |
| 67 | CM(M)-2902/2024 CM APPL. 38555/2024 CM APPL. 43187/2024 | M/S L.I.I TRADE PARK PVT LTD V/s SANJOO KHERA | | | | |
| | | OTHER DETAILS OF ADVOCATES: PAWAN KUMAR(KUMARADVCOATEPAWAN ASGHAR KHAN(ANUBHAVAGRAWAL.LEGAL@GMAIL. | | | | |
| 68 | CM(M)-1/2025 CM APPL. 34/2025 | EKRA DECOR PVT LTD V/s ALLIED TUBES PVT LTD | ASAD IQBAL KHAN, PARTHESH | | | |
| | | OTHER DETAILS OF ADVOCATES: ASAD IQBAL (ASADIQBALADVCOATE@GMAI PARTHESH (LAWFIRM@UNSOLVEDLEGAL.CO | | | | |
| 69 | CM(M)-290/2025 CM APPL. 8346/2025 CM APPL. 15527/2025 | GYAN KAUR & ANR. V/s MUKESH KUMAR | VIVEK KUMAR GAURAV, BISHWAJIT DUBEY | | | |
| | | OTHER DETAILS OF ADVOCATES: TLI ATTORNEYS(ATTORNEY.TLI@GMAIL.CON R()(9810744876)(RESPONDENT) | | | | |

| | | BISHWAJIT DUBEY(ASSOCIATE@BISHWAJITDUBEY.COM)(9910224345)(RESPONDENT) | | | |
|--------|--|---|-----|--|--|
| FOR AR | GUMENT | | , , | | |
| 70 | CM(M)-3748/2024 CM APPL. 63932/2024 | KANCHANA M SHEKHAR V/s AVINASH SHEKHAR | | | |
| | | AVINASH(SHEKHAR.AVINASH@GM RITU SINGH | | | |

COURT NO. 29 HON'BLE MS.JUSTICE SHALINDER KAUR

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akhil.saxena@dhc.nic.in

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| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|----------------|-------------------|--|------------------------------|---|
| BAIL | | | | |
| 46 | BAIL APPLN24/2025 | PRASHANT V/s STATE GOVT. OF NCT OF DELHI | PRADEEP SINGH RANA | |
| | | OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL. | COM)(9891919168)(RESPONDENT) | OTHER CASE FILED AGAINST SAME P.SFIR NO. :(BEGAM PUR-258/2022) BAIL APPLN. 3093/2023 FILED BY PRASHANT (DISPOSED ON: 2024-10-29) |
| | | | | P.SFIR NO. :(BEGAM PUR-258/2022) |

COURT NO. 27 HON'BLE MR.JUSTICE RAVINDER DUDEJA

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cmnegi93@gmail.com

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|----------------|---|---|----------------------------|--|
| CRL.M.C. | (CANCELLATION OF INTERIM BAIL/BAIL |) | 1 | |
| 75 | CRL.M.C9976/2024 | ANJALI TRANSGENDER V/s STATE THROUGH SHO PS IP ESTATE & ANR. | MOHIT MUDGAL | |
| | | OTHER DETAILS OF ADVOCATES: MOHIT (MOHITMUDGALCHAMBERS@GMAIL.COM KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM | | OTHER CASE FILED AGAINST SAME P.SFIR NO. :(I.P.ESTATE-77/2019) BAIL APPLN. 1327/2019 FILED BY SHALU (DISPOSED ON : 2019-07-15) BAIL APPLN. 1321/2019 FILED BY SHANKAR (DISPOSED ON : 2019-05-24) BAIL APPLN. 2365/2019 FILED BY SHALU (DISPOSED ON : 2022-04-13) BAIL APPLN. 365/2020 FILED BY MOHD. ARIF @ KALE (DISPOSED ON : 2021-02-03) BAIL APPLN. 3612/2020 FILED BY MOHD. ARIF @ KALE (DISPOSED ON : 2020-11-24) BAIL APPLN. 1662/2020 FILED BY MOHAMMAD ARIF (DISPOSED ON : 2020-07-16) BAIL APPLN. 2274/2021 FILED BY MOHD. ARIF @ KALE (DISPOSED ON : 2021-07-06) BAIL APPLN. 3056/2021 FILED BY MD. ARIF @ KALE (DISPOSED ON : 2022-04-13) BAIL APPLN. 1399/2022 FILED BY SHALU (DISPOSED ON : 2022-05-13) BAIL APPLN. 1890/2022 FILED BY SHALU (DISPOSED ON : 2022-07-04) BAIL APPLN. 1890/2023 FILED BY MOHD. ARIF @ KALE (DISPOSED ON : 2023-10-06) BAIL APPLN. 1304/2023 FILED BY MOHD. ARIF @ KALE (DISPOSED ON : 2023-10-06) BAIL APPLN. 1898/2023 FILED BY SHALU (DISPOSED ON : 2023-10-06) BAIL APPLN. 1898/2023 FILED BY MOHD ARIF @ KALE (DISPOSED ON : 2023-12-19) W.P.(CRL) 1619/2024 FILED BY ANJALI TRANSGENDER (DISPOSED ON : 2023-12-19) W.P.(CRL) 1619/2024 FILED BY MOND.ARIF ALIAS KALA (DISPOSED ON : 2024-10-03) BAIL APPLN. 1798/2024 FILED BY SHANKAR (DISPOSED ON : 2024-10-03) BAIL APPLN. 2305/2024 FILED BY ANWAR HUSSAIN @ KASIM @ RAJU BECHAIN (DISPOSED ON : 2024-10-03) BAIL APPLN. 2305/2024 FILED BY ANWAR HUSSAIN @ KASIM @ RAJU BECHAIN (DISPOSED ON : 2024-10-03) |
| AFTER NO | DTICE MISC. MATTERS | 1 | | , |
| 76 | W.P.(CRL)-1035/2021 WITH W.P.(CRL) 2200/2021 W.P.(CRL) 2199/2021 W.P.(CRL) 2165/2022 | AMARENDRA DHARI SINGH V/s CENTRAL BUREAU OF INVESTIGATION | TRISHA MITTAL | |
| | | OTHER DETAILS OF ADVOCATES: AMARENDRA DHARI SINGH(AMARENDRADSINGH@GMAIL.COM AMARENDRA DHARI SINGH(AMARENDRADSINGH@GMAIL.COM AMARENDRA DHARI SINGH(AMARENDRADSINGH@GMAIL.COM SINGH(AMARENDRADSINGH@GMAIL.COM TRISHAMITTAL(TRISHA@MADHAVKHURAN MADHAV | I)(9810032743)(RESPONDENT) | OTHER CASE FILED AGAINST SAME P.SFIR NO. :(CBI-221-2021-E-0009) W.P.(CRL) 1052/2021 FILED BY DR U S AWASTHI (D. OF HEARING : 2025-04-02) W.P.(CRL) 1051/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 2025-04-02) W.P.(CRL) 1044/2021 FILED BY INDIAN FARMERS FERTILISER COOPERATIVE LIMITED (D. OF HEARING : 2025-04-02) |

| | | KHURANA(TRISHA@MADHAVKHURANA.COCENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COMCENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COMCENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COMCENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COMCEN(DLACBIDHC@GMAIL.COMCEN(DLACBIDHC@GMAIL.COM)()(RESPOND |)(1123386546)(PETITIONER))(1123386546)(PETITIONER))(1123386546)(PETITIONER) | W.P.(CRL) 1049/2021 FILED BY INDIAN POTASH LIMITED (D. OF HEARING: 2025-04-02) W.P.(CRL) 2200/2021 FILED BY DR. U. S. AWASTHI (D. OF HEARING: 2025-03-17) W.P.(CRL) 2199/2021 FILED BY P.S. GAHLAUT (D. OF HEARING: 2025-03-17) W.P.(CRL) 2165/2022 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING: 2025-04-02) CRL.M.C. 8768/2024 FILED BY SANJAY JAIN (DISPOSED ON: 2024-11-22) W.P.(CRL) 408/2025 FILED BY SANJAY JAIN (D. OF HEARING: 2025-04-02) P.SFIR NO.:(CBI-221-2021-E-0009) |
|----|--|--|---|---|
| 77 | W.P.(CRL)-2199/2021 CRL.M.A. 9971/2023 CRL.M.A. 16457/2023 WITH W.P.(CRL) 2200/2021 | P.S. GAHLAUT V/s UNION OF INDIA & ORS. | ALOK KUMAR, MANU MISHRA, ALOK KUMAR | |
| | W.P.(CRL) 1035/2021 | OTHER DETAILS OF ADVOCATES: ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO. CBI(DLACBIDHC@GMAIL.COM)()(RESPOND FRRODI(FRRODLI@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDE ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO. UNION OF INDIA(UOIDHC@GMAIL.COM)()(ALOK.KUMAR@THSLAWFIRM.CO.UK)(987 UNION OF INDIA(UOIDHC@GMAIL.COM)()(MANU MISHRA(MANUMISHRA.HNLU@GMAIL.CO ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO. ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO. ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO. | (RESPONDENT) (RESPONDENT) (RESPONDENT) (RESPONDENT) (RESPONDENT) (RESPONDENT) (RESPONDENT) (RESPONDENT) (M)(9770774151)(PETITIONER) (UK)(9871939895)(PETITIONER) | OTHER CASE FILED AGAINST SAME P.SFIR NO. :(CBI-221-2021-E-0009) W.P.(CRL) 1052/2021 FILED BY DR U S AWASTHI (D. OF HEARING : 2025-04-02) W.P.(CRL) 1051/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 2025-04-02) W.P.(CRL) 1035/2021 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 2025-03-17) W.P.(CRL) 1044/2021 FILED BY INDIAN FARMERS FERTILISER COOPERATIVE LIMITED (D. OF HEARING : 2025-04-02) W.P.(CRL) 1049/2021 FILED BY INDIAN POTASH LIMITED (D. OF HEARING : 2025-04-02) W.P.(CRL) 2200/2021 FILED BY DR. U. S. AWASTHI (D. OF HEARING : 2025-03-17) W.P.(CRL) 2165/2022 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 2025-04-02) CRL.M.C. 8768/2024 FILED BY SANJAY JAIN (DISPOSED ON : 2024-11-22) W.P.(CRL) 408/2025 FILED BY SANJAY JAIN (D. OF HEARING : 2025-04-02) |
| 78 | W.P.(CRL)-2200/2021 CRL.M.A. 18984/2021 CRL.M.A. 9970/2023 CRL.M.A. 18279/2023 CRL.M.A. 18281/2023 CRL.M.A. 18394/2023 CRL.M.A. 18398/2023 | DR. U. S. AWASTHI V/s UNION OF INDIA & ORS. | ALOK KUMAR, ALOK KUMAR, MANU MISHRA | |
| | | OTHER DETAILS OF ADVOCATES: ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.DR. U.S.AWASTHI(USAWASTHI@IFFCO.IN)(CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COMDIRECTOR(FRRODLI@NIC.IN)()(RESPONDENUNION OF INDIA(UOIDHC@GMAIL.COM)()(THE DIRECTORATE OF ENFORCEMENT(CGSC461@GMAIL.COM)()(ALOK KUMAR(ALLOK.KUMAR@THSLAWFIRM.COUNION OF INDIA(UOIDHC@GMAIL.COM)()(ALOK KUMAR (ALOK.KUMAR@THSLAWFIR)(9871939895)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDEN ALOK KUMAR (ALOK.KUMAR@THSLAWFIR)(9871939895)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDEN ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDEN ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.CBI(DLACBIDHC@GMAIL.COM)()(RESPOND ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPOND ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UNION GUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UNION GUMAR | (981113096)(PETITIONER) ()()(RESPONDENT) (RESPONDENT) (RESPONDENT) (RESPONDENT) (RESPONDENT) M.CO.UK T) M.CO.UK T) UK)(9871939895)(PETITIONER) (RESPONDENT) UK)(9871939895)(PETITIONER) (RESPONDENT) UK)(9871939895)(PETITIONER) (RESPONDENT) UK)(9871939895)(PETITIONER) (RESPONDENT) UK)(9871939895)(PETITIONER) (RESPONDENT) | OTHER CASE FILED AGAINST SAME P.SFIR NO. :(CBI-221-2021-E-0009) W.P.(CRL) 1052/2021 FILED BY DR U S AWASTHI (D. OF HEARING : 2025-04-02) W.P.(CRL) 1051/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 2025-04-02) W.P.(CRL) 1035/2021 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 2025-03-17) W.P.(CRL) 1044/2021 FILED BY INDIAN FARMERS FERTILISER COOPERATIVE LIMITED (D. OF HEARING : 2025-04-02) W.P.(CRL) 1049/2021 FILED BY INDIAN POTASH LIMITED (D. OF HEARING : 2025-04-02) W.P.(CRL) 2199/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 2025-03-17) W.P.(CRL) 2165/2022 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 2025-04-02) CRL.M.C. 8768/2024 FILED BY SANJAY JAIN (DISPOSED ON : 2024-11-22) W.P.(CRL) 408/2025 FILED BY SANJAY JAIN (D. OF HEARING : 2025-04-02) P.SFIR NO. :(CBI-221-2021-E-0009) |

| | MANU | |
|--|--|--|
| | MISHRA(MANUMISHRA.HNLU@GMAIL.COM)(9770774151)(PETITIONER) | |
| | ALOK | |
| | KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) | |

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|----------------|---|--|---|---|
| FRESH MA | ATTERS & APPLICATIONS | | | |
| | W.P.(CRL)-638/2025 CRL.M.A. 5923/2025 | STATE V/s SUKASH CHANDER SHEKHER @ SUKESH | SANJEEV BHANDARI | |
| | | OTHER DETAILS OF ADVOCATES: SANJEEV BHANDARI(SBADVOCATE111@GMAIKAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GM. | | OTHER CASE FILED AGAINST SAME P.SFIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 54/2021) BAIL APPLN. 188/2022 FILED BY PINKI IRANI (DISPOSED ON: 2022-02-14) CRL.M.C. 2657/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON: 2022-05-30) BAIL APPLN. 79/2023 FILED BY POOJA SINGH (DISPOSED ON: 2023-08-29) CRL.M.C. 1031/2023 FILED BY SUNIL KUMAR (DISPOSED ON: 2023-02-15) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON: 2024-07-12) CRL.M.C. 3194/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON: 2023-05-04) CRL.M.C. 5012/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON: 2023-10-31) CRL.M.C. 6790/2023 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING: 2025-08-05) BAIL APPLN. 1814/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON: 2023-11-29) CRL.M.C. 9462/2023 FILED BY JACQUELINE FERNANDEZ (D. OF HEARING: 2025-04-03) W.P.(CRL) 1087/2024 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON: 2024-04-16) BAIL APPLN. 1821/2024 FILED BY ARUN MUTHU (DISPOSED ON: 2025-02-20) BAIL APPLN. 4576/2024 FILED BY ARUN MUTHU (DISPOSED ON: 2025-02-20) BAIL APPLN. 4576/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING: 2025-03-25) BAIL APPLN. 4657/2024 FILED BY LEENA PAULOSE (D. OF HEARING: 2025-04-01) BAIL APPLN. 933/2025 FILED BY SUNDER BORA (D. |
| | | | | OF HEARING: 2025-03-28) CRL.M.C. 1711/2025 FILED BY SUNDER BORA (D. OF HEARING: 2025-04-29) P.SFIR NO.:(DIRECTORATE OF ENFORCEMENT-ECIR 54/2021) |
| | | | | |
| 80 | OTICE MISC. MATTERS CRL.M.C9419/2024 CRL.M.A. 36146/2024 WITH CRL.M.C. 9428/2024 | SHOBHNA SRIVASTAVA AND ANR. V/s STATE OF NCT OF DELHI & ANR. | SANDEEP KHATRI | |
| | 7720j 2024 | OTHER DETAILS OF ADVOCATES: SANDEEP KHATRI(ADVOCATE.KHATRI@GMAIL KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GM | | |
| | CRL.M.C9428/2024 CRL.M.A. 36169/2024 | VIVEKANAD SCHOOL & ORS. V/s STATE OF NCT OF DELHI | SANDEEP KHATRI | |
| | | KAPIL | SANDEEP KHATRI(ADVOCATE.KHATRI@GMAIL.COM)(9582286878)(PETITIONER) | |

NOTE: CM APPL.14973-74/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-105/2019 LISTED AT ITEM NO.48

HIGH COURT OF DELHI REGISTRAR (LISTING)

12.03.2025

ROOM NO. 104, FIRST FLOOR, BLOCK-A BEFORE MS. PANNA DUTTA, REGISTRAR (PHYSICAL HEARING COURT)

AT 11:00 A.M.

https://jrdhc.webex.com/meet/jrdhc11

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|----------------|---|---|--|-------------------|
| FRESH M | ATTERS & APPLICAT | IONS | | |
| 18 | CM APPL. 15508/2025 CM APPL. 15509/2025 In LA.APP678/2010 | SHRI CHANDERMAN @ CHANDER SINGH V/s UNION OF INDIA & ORS | N.S. NEGI, MRINALINI SEN, PAWAN KUMAR YADAV | |
| | | OTHER DETAILS OF ADVOCATES: RAJESH GUPTA(RAJESHGUPTA864@GMAIL.COM)(9810360789)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) | | |
| | CM APPL. 15510/2025 CM APPL. 15511/2025 In LA.APP140/2011 | | SK ROUT, MRINALINI SEN, PAWAN KUMAR YADAV, MRINALINI S GUPTA | |
| | | OTHER DETAILS OF ADVOCATES: RAJESH GUPTA()(9810360789)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) | | |

SUPPLEMENTARY LIST

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL) HYBRID MODE

AT 11:00 A.M.

https://jrdhc.webex.com/meet/jrdhc5

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION |
|----------------|---|--|---|-------------------|
| FRESH M | ATTERS & APPLICATI | ONS | | |
| | CM APPL. 15512/2025 CM APPL. 15513/2025 CM APPL. 15514/2025 CM APPL. 15515/2025 In MAC.APP 37/2019(Disposed off case) | IFFCO TOKIO GEN INS CO LTD V/s MANOJ SHARMA & ORS | SHANTHA DEVI RAMAN, ARVIND MISHRA, BRIJESH BAGGA & ASSOCIATES | |
| | | OTHER DETAILS OF ADVOCATES: SHANTHA DEVI RAMAN()(9810973546)(PETITIONER) VINOD TYAGI(ARVINDMISHRAL1@GMAIL.COM)(9212507808)(PETITIONER) SRAMANR(SRAMANR@YAHOO.COM)(0)(RESPONDENT) | |) |

R-111, GROUND FLOOR LC -II, SHRI SUMEET ANAND, Joint Registrar (Judicial)

AT 11:00 A.M.

https://jrdhc.webex.com/meet/jrdhc10

| ITEM NUMBER | CASE NUMBER | PARTY NAME | ADVOCATE NAME | OTHER INFORMATION | | |
|----------------|---|--|---------------|----------------------------------|--|--|
| CASES LI | CASES LISTED BEFORE REGISTRARS | | | | | |
| | CRL.M.A. 7899/2025 In CRL.M.C1606/2025 | NAFEES AHMAD V/s STATE OF NCT OF DELHI & ANR. | SHRIKANT | | | |
| | | OTHER DETAILS OF ADVOCATES: KLAD(KLAD.CO.LAW@GMAIL.COM)(7678529675)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPO SHRINKANT MEHRA(ADVSHRIKANTMEHRA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPO | | 1102/2018) CRL.M.C. 1581/2025 | | |

17.03.2025

SUPPLEMENTARY LIST

| | | | | AHMAD (D. OF HEARING: 2025-04- 14) P.SFIR NO. :(MANGOLPURI- 1102/2018) |
|----|---|--|---|---|
| 27 | CRL.M.A. 7902/2025 In CRL.M.C1607/2025 | NAFEES AHMAD V/s STATE OF NCT OF DELHI & ANR. | SHRIKANT | |
| | | OTHER DETAILS OF ADVOCATES: KLAD(KLAD.CO.LAW@GMAIL.COM)(767852967 KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GM, SHRIKANT MEHRA(ADVSHRIKANTMEHRA@GM KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GM, | AIL.COM)(9891919167)(RESPONDENT) AIL.COM)(0)(PETITIONER) | 1102/2018) CRL.M.C. 1581/2025 |
